

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.223 - CP 40 of 2020
With

ITEM No.224 - Co.A/2(AHM)2022
ITEM No.225 - Co.A/15(AHM)2022

Proceedings under Section 241-242 & 244 of Co. Act, 2013

IN THE MATTER OF:

Minaxi Madhookar Kothary
V/s

Muscat Polymers Pvt Ltd & Ors

.....Applicant

.....Respondents

Order delivered on: 08/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Monaal J Davawala, Adv. in
Co.A/2(AHM)2022 & Co.A/15(AHM)2022

For the Respondent

: Mr. Ravi Pahwa, Adv. for R- 1,3,4,5
Ms. Shivani Roy, Adv. for Mr. Tirth Nayak, Adv. in
Co.A/15(AHM)2022

ORDER

Re-list before the regular bench on 21.03.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)